NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/153/2016

NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others

NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others

UNDER SECTION

: 397/398, 402, 403

S.No. Name (in Capital)

Represented by

Signature

1. R. VIDHYARHANICAR Council Por fetitions R. ASHOKIWIMAR

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. As seen from the order dated 28.11.2017, there was no representation on behalf of the Respondent. One last and final opportunity is given to the Respondent for causing appearance and filing the counter failing which appropriate order will be passed. Put up on 15.01.2018 at 10.30 A.M.

> -sel-MEMBER (JUDICIAL)

ghk